

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M V R A M E S H

Petition(s) for Special Leave to Appeal (C) No(s). 25007/2015

ASHESH KUMAR AND ORS.

Petitioner(s)

V E R S U S

STATE OF BIHAR & ORS.

Respondent(s)

(with interim relief and office report)

Date : 31/03/2017 This petition was called on for hearing today.

For Petitioner(s)

M/s. Lex-peritia & Co.,Adv.

For Respondent(s)

Md. Shahid Anwar,Adv.

Mr.Som Raj Choudhury,Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g  
O R D E R

Being complete matter, list the same before the Hon'ble Court  
as per rules.

(M V RAMESH)  
Registrar

SB